

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1568(KB)2019
CONT.A. (IBC)/9(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	ONEMAX YARN MERCHANTS PRIVATE LIMITED VS NANDLAL KAMAL KISHORE VYAPAAR PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Liquidator
Ms. Arunika Dutta, Adv.]
Mr. Srijit Bose, Adv.]
Mr. Kaustov De Sarkar, Adv.]
Mr. Parikshit Poddar, Adv.]
Mr. Soumendra Poddar, Liq] Liq-in-person

Mr. Dyuti Ghai, Adv.] For the Applicant

ORDER

1. Ld. Liquidator-in-person/Ld. Counsel appearing on behalf of the Liquidator present.
Ld. Counsel appearing on behalf of the Applicant present.
2. **CONT.A. (IBC)/9(KB)2024:**
 - a. Hard Copy of the petition is not available.
 - b. Liquidator is permitted to file reply affidavit on the next date of hearing.
 - c. List the matter on **12.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**